Annexure-7 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021
Name of the corporate debtor: M/s. Precision Realty Devolopers Private Limited; Date of commencement of CIRP: 20.10.2023 (order received on 25.10.2023)
NCLT order C. P. (I.B) No. 163 of 2023 dated 20.10.2023 (order received on 25.10.2023)
List of creditors as on: 29/07/2024

List of operational creditors (Government dues)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	Physical Copy Received
		Date of receipt	Amount claimed	Amount of claim admitted	Query Send claim	Claim acknowledged	Whether related party?	Address	% of voting share in CoC, if applicable						
1	The Deputy Commissioner of Income Tax	08/01/2024	₹ 2,43,872.00	₹ -	Yes	₹ -	No	Income Tax Circle-2(3) (1), Room No. 552, 5th floor, Aayakar Bhavan, M K Road, Mumbai-20	0	0	0	₹ -	₹ 2,43,872.00	Claim had not been submitted in appropriate claim form, hence the same is liable to be rejected	Yes
2															